

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Crl) No(s).745/2006

STATE OF U.P. & ANR. ETC.

Petitioner(s)

VERSUS

STATE OF GOVT. OF NCT OF DELHI & ANR.ET5

Respondent(s)

(With appln(s) for exemption from filing O.T.,stay,PERMISSION TO FILE ADDL. DOCUMENTS and office report ))

Date: 09/11/2006 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Indu Sharma,Adv.

For Respondent(s)

Mr. Nikhil Nayyar,Adv.

UPON hearing counsel the Court made the following

O R D E R

Await service.

List again on 30.11.2006.

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(B.SUDHEENDRA KUM

REGISTRAR

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